



NOTIFICATION

Sub: Inviting sealed quotations for supply of '06' Nos. of "Silver Nakasha Bowl" of 92.50 purity at a cost upto ₹10,000/- each which includes GST & making charges and all other levies and charges for High Court of Karnataka, Bengaluru– reg.

It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from the Jewellers/Silver Articles manufacturers for supply of '06' Nos. of "Silver Nakasha Bowl" of 92.50 purity, as per the approved design, at a cost upto ₹10,000/- for each which includes GST & making charges and all other levies and charges to the High Court of Karnataka, Bengaluru.

Therefore, interested Jewellers/Silver Articles manufacturers may submit their sealed quotations as per the pro-forma at Annexure-II quoting their lowest price by **quoting the rate per gram of Silver of 92.50 purity**, includes GST & making charges and all other levies and charges for supply of '06' Nos. of "Silver Nakasha Bowl" at a cost upto ₹10,000/- each as per the approved design and conditions mentioned in Annexure-I of this notification.

The sealed quotation shall reach the office of the Registrar General, High Court of Karnataka, Bengaluru – 560 001, not later than 20th November, 2023 at 05.00 p.m. Any quotations received after the due date and time shall not be considered and rejected outright. The sealed cover containing the quotation shall be super-scribed with **"QUOTATION FOR SUPPLY OF '06' NOS. OF 'SILVER NAKASHA BOWL' OF 92.50 PURITY"**.

The quotations will be opened on 21st November, 2023 at 12.00 Noon in the Chambers of Registrar (Administration), High Court of Karnataka, Bengaluru.

BY ORDER,

Sd/-

**(E. RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)**

ANNEXURE-I

Terms and Conditions:

1. The rate per gram of Silver with 92.50 purity has to be quoted inclusive of all taxes and charges. The rate once quoted in the quotation should not be increased once it is accepted.
2. The Silver Articles have to be supplied according to the requirement, with BIS Certificate for 92.5% purity to this office. The payment will be made only after satisfaction of the supplied Articles.
3. The sealed quotations should reach this office not later than 20th November, 2023 at 05.00 p.m. to TAPPAL Branch.
4. Sealed quotation should be addressed to the Registrar General, High Court of Karnataka, Bengaluru.
5. Supply should be made within 07 days from the date of Purchase Order.
6. The High Court of Karnataka reserves the right to cancel the Purchase Order at any time, if the supply is found to be not satisfactory.
7. The payment will be made to the firm's Bank Account through Khajane-II platform of Government of Karnataka, only after satisfactory supply of the article along with BIS Hall Mark Certificate, the payment shall be made to the firm based on the weight of the articles received, up to ₹10,000/- each.
8. The High Court reserves the right to accept the lowest quotation or any quotation and also reserves the right to accept or reject any quotation without assigning any reasons.

Sd/-

(E.RAJEEVA GOWDA)
REGISTRAR (ADMINISTRATION)

ANNEXURE-II

(TO BE TYPED IN FIRM LETTER HEAD)

Sl. No.

Ref. No. HCA-II 23/2017

To:

The Registrar General,
High Court of Karnataka,
BENGALURU – 560 001.

Dear Sir/Madam,

We hereby quote our lowest price by quoting the rate per gram of Silver with 92.50 purity, inclusive of all taxes and charges to supply of '06' Nos. of "Silver Nakasha Bowl" of 92.50 purity at a cost upto ₹10,000/- each which includes GST & making charges and all other levies and charges for High Court of Karnataka, Bengaluru as per the Terms and Conditions prescribed by the Hon'ble High Court of Karnataka, Bengaluru in its notification dated 08th November, 2023.

1.	Name of the Registered Firm/Company and its Authorized Representative. (IN BLOCK LETTERS)	
2.	Full Address	
	i) Telephone No.	
	ii) Mobile/Cell No.	
	iii) Alternative Mobile No.	
	iii) E-mail Address:	
3.	PAN Number (Xerox copy to be enclosed)	
4.	Details, if any, of similar work undertaken by the Firm with any Government Organization/s.	

5.	Registration Number (Copy of the Certificate to be enclosed)	
6.	GST Registration Number (Copy of the Certificate to be enclosed)	
7.	Self Declaration that the firm is not black-listed any where.	
8.	Price Quoted for per gram of Silver with 92.50 purity including GST & making charges and all other levies and charges	

**NAME AND SIGNATURE
OF THE PROPRIETOR WITH
SEAL OF THE FIRM**

PLACE:

DATE:

FROM